

per cent of the total cost of the project. So, I request hon. Jal Shakti Minister to immediately sanction 50 per cent of project cost. Thank you.

MR. CHAIRMAN: If you closely observe Vijilaji, she deserves to be in the Lok Sabha. She raises issues of Tirunelveli every time.

SHRI K.R. ARJUNAN (Tamil Nadu): Sir, I associate myself with the Zero Hour submission of Smt. Vijila Sathyananth.

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission of Smt. Vijila Sathyananth.

SHRI S. MUTHUKARUPPAN (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission of Smt. Vijila Sathyananth.

**Need to extend the time for recommendations for the draft
New Education Policy**

SHRI D. RAJA (Tamil Nadu): Sir, I draw the attention of the Government and also demand that the stipulated time for recommendations to the Draft New Education Policy must further be extended, at least, for six months to ensure a meaningful review of the draft. Why I demand this is because it is a huge document, running into 477-478 pages. The recommendations in this draft policy will have far-reaching implications on our educational system and the country. Secondly, the draft was initially released only in Hindi and English. Recently, a shorter version of the draft was released in dual languages. I demand that the full revised draft should be released in all 22 languages mentioned in the Eighth Schedule of the Constitution. Thirdly, the draft does not mention about the RPWD Act of 2016, the Child Labour Act of 1986, and Juvenile Justice Act of 2000. ...*(Interruptions)*... I am just completing, Sir. 'Education' is on the Concurrent List. The States will have to give their opinion. And, there are 29 States and 7 Union Territories, including Delhi. These Governments will have to give their opinion. And, unless their concurrence is taken, this draft cannot be accepted. ...*(Interruptions)*...

MR. CHAIRMAN: Thank you. Now, Shri Tiruchi Siva. ...*(Interruptions)*...

SHRI D. RAJA: That is why, for a meaningful review, Sir, I am demanding extension of time.

MR. CHAIRMAN: Thank you. Point well made.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I associate myself with what the hon. Member has said.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with what the hon. Member has said.

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, I also associate myself with what the hon. Member has said.

SHRI K.R. ARJUNAN (Tamil Nadu): Sir, I also associate myself with what the hon. Member has said.

SHRI ELAMARAM KAREEM (Kerala): Sir, I also associate myself with what the hon. Member has said.

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with what the hon. Member has said.

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने-आपको संबद्ध करता हूँ।

श्री रवि प्रकाश वर्मा (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने-आपको संबद्ध करता हूँ।

श्री पी.एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने-आपको संबद्ध करता हूँ।

श्रीमती झरना दास वैद्य (त्रिपुरा): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से अपने-आपको संबद्ध करता हूँ।

SHRI AMAR PATNAIK (Odisha): Sir, I also associate myself with what the hon. Member has said.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with what the hon. Member has said.

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Chairman, Sir, while endorsing the view of my colleague, Mr. D. Raja, that the draft report must be circulated in regional languages, I would also like to make my point. In the fast-growing technological world, when the competition has become global, it becomes inevitable for a new Education Policy. So, the Government has taken the initiative of forming the Kasturirangan Committee, which has also submitted a draft report. And, it has evoked responses from various quarters. Most of the recommendations do not concur with the socio-economic conditions of our country. The deadline, which has been given by the Government, the

HRD Ministry, is only up to 30th July. The academicians, the educational institutions, and the students have varied opinions. And, all those views, which have been expressed online, I think, will be scrutinised only by the officials. So, I would suggest that a scrutiny by the Parliamentary Standing Committee on HRD by inviting and hearing the views of various stakeholders alone would serve the purpose. If the report is tabled in a hasty manner, it would not serve the purpose. We do agree that the education system has to be changed. But, please extend the deadline as a scrutiny by the Parliamentary Standing Committee on HRD is inevitable. Thank you very much, Sir.

SHRI R.S. BHARATHI (Tamil Nadu): Sir, I also associate myself with what the hon. Member has said.

MR. CHAIRMAN: For a change, the AIADMK is agreeing with the DMK. Now, Shri K.R. Arjunan.

Need to include the Badaga community of the Nilgiris, Tamil Nadu in the Scheduled Tribes List

SHRI K.R. ARJUNAN (Tamil Nadu): Mr. Chairman, Sir, I would like to draw the attention of the Government, through you, that there is a long-pending demand of the Badaga community of Nilgiris, Tamil Nadu, to include them in the list of Scheduled Tribes.

Sir, with your permission, I would now like to speak in my mother tongue, that is, Tamil.

* "Hon'ble Chairman Sir, Nilgiris district in Tamil Nadu is a small hilly district. Many tribal communities such as Badugas, Thodas, Kothars, Kurumbars, Irulars, Paniyars, and Kaatu Nayakars are living there. In 1932 Census, people belonging to Baduga community were considered to be the original inhabitants of Ooty and they were present in the list as ancient tribal community people. As per Constitution of India, Article 341 (1), the President of India ordered inclusion of forty tribal communities in the Scheduled Tribes list of Madras Presidency in the year in 1950. But it is not known why Baduga community was not included in the list. The Backward Commission of India submitted a report in 1955 and recommended in that report that seven tribal communities including Baduga community have to be included in the list of Scheduled Tribes of Madras Presidency. But Baduga community is not included in the list. In the year 1956, the Union Government added 26 more tribal communities in the list of

*English translation of the original speech made in Tamil.